

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.263/96

Tuesday, this the 8th day of October, 1996.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

1. Shaji.A.K.
Assistant Project Officer,
Social Welfare Board,
Government L.P.S. Compound,
Puthiyara Post,
Calicut.
2. VK Mohanan,
Assistant Project Officer,
Social Welfare Board, Calicut. - Applicants

By Advocate Mr PV Mohanan(represented)

Vs

1. The Chairman,
Central Social Welfare Board,
Samaj Kalyan Bhavan,
B-12, Thara Cresent Institutional Area,
South of I.I.T.,
New Delhi.16.
2. A Philipose,
Assistant Project Officer,
Tamil Nadu State Board,
Nandanam, Madras. - Respondents

By Advocate Mr S Radhakrishnan, Additional Central Government Standing Counsel(for R.1)

By Advocate Mr Gopinath for Mr K Ramakumar(for R.2)

The application having been heard on 8.10.96 the Tribunal on the same day delivered the following:

O R D E R

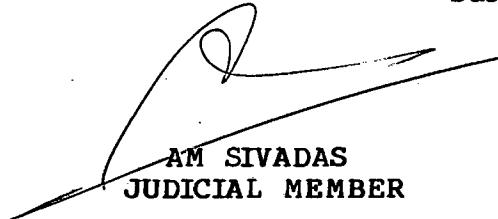
PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicants are contenders for the post of Project Officers in the Central Social Welfare Board. The interview for selection to the post was held on 25.10.94. The contention of the applicants is that the intimation regarding the interview was received by them belatedly so that they could not participate in the interview. They pray that they may be interviewed for the post of Project Officer. There is also a prayer that the selection of second respondent be declared illegal.

2. The grievance of the applicants arose on 25.10.94 when the interview was held for selection to the post of Project Officer. This Original Application is filed on 28.2.96 much after the time available for filing the application. Learned counsel for applicants would contend that they made representations for the redressal of their grievances. We notice that the representation A-3 is made as early as on 3.11.94. Even considering the representation the application is belated.

3. The application is therefore dismissed as barred by limitation. No costs.

Dated, the 8th October, 1996.



AM SIVADAS
JUDICIAL MEMBER



PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

List of Annexure

Annexure A3 : True copy of the representation by
the 2nd applicant to the 1st respondent
dated 3-11-1994.